

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/03/KOB/2024
SECTION	SEC 95 (1) R/W RULE 7 (2) AAA
NAME OF PARTIES	KOSAMATTAM FINANCE LIMITED V/S SMT. LATHIKA KURIAN
PETITIONERS ADVOCATE/ PROFESSIONAL	JOLLY JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

ORDER

IA(IBC)/132/KOB/2024 in CP(IBC)/03/KOB/2024

Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Personal Guarantor through virtual mode and submits that reply on the report of the RP has been filed and the copy of the same has also been served on the RP and Financial Creditor. Learned RP, Mr. Kizhakkekara Kuriakose Jose is present through virtual mode and submits that he has not received the copy of the reply of the Personal Guarantor. Be that as it may, Counsel appearing for the Personal Guarantor is directed to again serve the hard and soft copies of his reply to the Resolution Professional within 3 days.

List the matter for further consideration on **30.04.2024**.

CP(IBC)/03/KOB/2024

List the matter for further consideration on **30.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**